

## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER

: CP/77/2017

NAME OF THE APPLICANT

: TAGROS CHEMICALS INDIA PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Mls. K. RAMASAMY

GUMOHAN KUMAR

Councel de Petitioner

G.v. ple

## **ORDER**

Counsel for petitioner present. The matter is adjourned for hearing submissions in respect of the observations made by the Regional Director. Put up on 30.11.2017.

S Vijayaraghavan Member (Technical) -sel-

K Anantha Padmanabha Swamy Member (Judicial)

bc